

THE HIGH COURT OF ORISSA: CUTTACK

NOTIFICATION

No.XLIX-E-5/2019/...509.../R Dtd..15.03.2019

In pursuance to resolution passed in the meeting of the Permanent Committee for designation of Advocates as Senior Advocate held on 14.03.2019, the following proviso shall be inserted below the existing Rule 3(1) of the High Court of Orissa (Designation of Senior Advocate) Rules, 2019 and the Court's Notification issued earlier vide No.324/R Dtd.13.02.2019 be modified accordingly.

**Proviso:-** Provided that in order to nominate a Sr. Advocate of the Orissa High Court Bar Association as the Member of the Permanent Committee under Clause (iii) of Rule 3(1) of the High Court of Orissa (Designation of Senior Advocate) Rules, 2019, the following guidelines be taken into consideration for future reference.

1. He should be a designated Senior Advocate.
2. He must have 35 years experience of actual practice in the Bar.
3. He should have held office of either President of the High Court Bar Association former or present, or Former Advocate General of the State or Chairman of the Odisha State Bar Council.
4. Doctorate Degree in law be preferred.

By Order,

  
15/3/2019  
REGISTRAR (JUDICIAL)

Memo No 8768 (120) / Dtd..15.03.2019

Copy forwarded to

1. All officers of the Court,
2. Joint Registrar-cum-Principal Secretary to Hon'ble the Chief Justice
3. Addl. Principal Secretaries/ Sr. Secretaries/ Secretaries/ P.As attached to Hon'ble Judges
4. All Superintendent/ Section Officer of the Court for information and necessary action.


  
15.03.19  
SPECIAL OFFICER (SPL. CELL)

Memo No. 3769(4)/ Dtd...15.03.2019

Copy forwarded to the

1. Principal Private Secretary to the Advocate General, Odisha, Cuttack
2. Mr. B.K. Mahanti, Sr. Advocate, Arunodaya Nagar, Link Road,  
Cuttack-12 (Near Prime Hospital)
3. Secretary, Orissa High Court Bar Association, Cuttack
4. Secretary, Odisha State Bar Council, Cuttack

for information and necessary action.

  
15.03.19

**SPECIAL OFFICER (SPL. CELL)**